

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/10251/2025 ARBP/30/2025	M/S JASVIT CONSTRUCTIONS PVT. LTD. VS M/S ENGINEERING PROJECTS INDIA LTD.	BISHNU PRASAD PRADHAN VS	// (//
2	D-BLAPL/8296/2025 BLAPL/3090/2025	GANESH DAS VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	ANGUL TOWN /104 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000217/2025
3	D-BLAPL/8262/2025 BLAPL/3091/2025	HEMANTA DIGAL VS STATE OF ODISHA	MAHES DAS VS	RAIKIA /22 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000056/2024
4	D-BLAPL/8229/2025 BLAPL/3092/2025	GEDU @ AJAYA KUMAR PANDA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	SATYABADI /355 /2022 2ND A.D.J.,PURI(Puri) ST/0000040/2023
5	D-BLAPL/7482/2025 BLAPL/3093/2025	KAMAL MALLICK @ LALU VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JAJPUR SADAR /37 /2025 SPECIAL JUDGE,JAJPUR(Jajapur) Spl/0000029/2025
6	D-BLAPL/7710/2025 BLAPL/3094/2025	DRANJI DIGAL VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	GOCHHAPADA /106 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000117/2024
7	D-BLAPL/8299/2025 BLAPL/3095/2025	GANESH DAS VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	ANGUL TOWN /16 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000032/2025
8	D-BLAPL/7938/2025 BLAPL/3096/2025	PAPU @ MANOJ KUMAR LENKA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Bamapada (Industrial Area) /58 /2025 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000142/2025
9	D-BLAPL/8269/2025 BLAPL/3097/2025	SWASTIK SAHOO @ SWATIK SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /64 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000024/2025
10	D-BLAPL/8285/2025 BLAPL/3098/2025	UMESH CHOUHAN VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	ORIENT /128 /2022 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000004/2023
11	D-BLAPL/8049/2025 BLAPL/3099/2025	NARENDRA SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	BUDEN /19 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000218/2025

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12	D-BLAPL/8292/2025 BLAPL/3100/2025	SANJEEB KUMAR NATH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAMACHANDRAPUR /291 /2024 A.D.J.,ANANDAPUR(Kendujhar) ST/0000073/2024
13	D-BLAPL/8099/2025 BLAPL/3101/2025	DINU SAMARADI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /213 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000140/2024
14	D-BLAPL/8295/2025 BLAPL/3102/2025	SUSHIL BISWAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI SADAR /6 /2024 DISTRICT AND SESSIONS JUDGE,MALKANGIRI CT/0000054/2024
15	D-BLAPL/8423/2025 BLAPL/3103/2025	ABASYA MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	JUNAGARH /204 /2025 SPECIAL JUDGE(POCSO),BHAWANIPATNA Spl/0000202/2025
16	D-BLAPL/8425/2025 BLAPL/3104/2025	SUSANTA SUNA VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /298 /2024 SPECIAL JUDGE(POCSO),BHAWANIPATNA Spl/0000557/2024
17	D-BLAPL/8138/2025 BLAPL/3105/2025	BINOD KUMAR SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /179 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000136/2024
18	D-BLAPL/8157/2025 BLAPL/3106/2025	GOBINDA CHANDRA JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /565 /2023 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Kandhamal) TR/0000094/2023
19	D-BLAPL/8255/2025 BLAPL/3107/2025	NANDA @ RABINDRA KUMAR GARANAYAK VS STATE OF ODISHA	BIDYADHAR MANSING VS	ANGUL TOWN /889 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0001819/2024
20	D-BLAPL/8426/2025 BLAPL/3108/2025	AJIT BANDICHHOD @ AJIT BANCHOR VS STATE OF ODISHA	JNYANANANDA PANDA VS	JUNAGARH /159 /2025 SPECIAL JUDGE(POCSO),BHAWANIPATNA Spl/0000157/2025
21	D-BLAPL/8278/2025 BLAPL/3109/2025	BUDRA KIRSANI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI /545 /2023 ASST.SESSIONS JUDGE,STC, MALKANGIRI CT/0000178/2023
22	D-BLAPL/8280/2025 BLAPL/3110/2025	DIPU @ DIPAK NAIK @ DEEPAK NAIK VS STATE OF ODISHA	SNEHASISH BEHERA VS	ATHGARH /215 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Kandhamal) CT/0000493/2024
23	D-BLAPL/8333/2025	ALOK KUMAR NAIK	BIRAJA PRASAD NANDA	TALCHER TOWN /142 /2025

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	BLAPL/3111/2025	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0000293/2025
24	D-BLAPL/7296/2025 BLAPL/3112/2025	AFTAB @ MD. SAIYAZ VS STATE OF ODISHA	PRATAP KUMAR MOHANTY VS	SPL.TASK FORCE /28 /2021 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000124/2021
25	D-BLAPL/7310/2025 BLAPL/3113/2025	ANALA KUMAR RAO @ A.KUMAR RAO VS UNION OF INDIA	BYOMAKESH TRIPATHY VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha) 2(C)CC/0000006/2025
26	D-BLAPL/7476/2025 BLAPL/3114/2025	RAJESH KUMAR MOHANTY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	/ /0 SPECIAL JUDGE, PURI(Puri) Spl/0000236/2024
27	D-BLAPL/8335/2025 BLAPL/3115/2025	RABI @ JAGANNATH PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /53 /2025 J.M.F.C., KUDUMULUGUMMA(Malkangi GR/0000070/2025
28	D-BLAPL/8166/2025 BLAPL/3116/2025	ARABINDA SWAIN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	KHUNTUNI /37 /2024 A.D.J.,ATHAGARH(Cuttack) ST/0000095/2024
29	D-BLAPL/8331/2025 BLAPL/3117/2025	PINTU @ SAROJ BARIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GONDIA /33 /2025 J.M.F.C.,GONDIA(Dhenkanal) GR/0000045/2025
30	D-BLAPL/7948/2025 BLAPL/3118/2025	GYANA RANJAN BALIARSINGH @ CHINTU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BALIANTA P.S. /53 /2025 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000234/2025
31	D-BLAPL/8377/2025 BLAPL/3119/2025	DEEPTIRAJ PATNAIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	CHANDRASEKHARPUR /56 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000128/2025
32	D-BLAPL/7391/2025 BLAPL/3120/2025	JALENDRA SAHU VS STATE OF ODISHA	GOURAV MOHANTY VS	DHARAKOT PS /64 /2025 SPECIAL JUDGE ASKA(Ganjam) Spl/0000004/2025
33	D-BLAPL/7601/2025 BLAPL/3121/2025	NIRAJ PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BURLA /417 /2023 1ST A.D.J., SAMBALPUR(Sambalpur) ST/0000091/2024
34	D-BLAPL/8401/2025 BLAPL/3122/2025	PRASANT GOUDA @ PRASANTA KUMAR GOUDA VS	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /145 /2022 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP

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35	D-BLAPL/8123/2025 BLAPL/3123/2025	STATE OF ODISHA GOPI HANTAL VS STATE OF ODISHA	GOPINATH MISHRA VS	ST/0000144/2022 MALKANGIRI /617 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000753/2024
36	D-BLAPL/8126/2025 BLAPL/3124/2025	BIDHAN MANDAL VS STATE OF ODISHA	GOPINATH MISHRA VS	MALKANGIRI /595 /2024 DISTRICT AND SESSIONS JUDGE,MAL CT/0000011/2025
37	D-BLAPL/8263/2025 BLAPL/3125/2025	BILI KHAN @ SAFIK KHAN VS STATE OF ODISHA	ANWAR HUSSEN VS	KHUNTUNI /110 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000347/2024
38	D-BLAPL/6810/2025 BLAPL/3126/2025	JITU @ JITENDRA SAHU VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	ANGUL SADAR PS /568 /2021 A.D.J.,ANGUL(Anugul) CT/0000079/2022
39	D-BLAPL/8341/2025 BLAPL/3127/2025	SUBRAT BEHERA @ RAJA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /570 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000029/2025
40	D-BLAPL/8346/2025 BLAPL/3128/2025	PRAVAT MALLICK VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	KEONJHAR TOWN /468 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I GR/0001547/2024
41	D-BLAPL/8388/2025 BLAPL/3129/2025	DIPU BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /133 /2025 J.M.F.C.-ADDL.CIVIL JUDGE (JD),KHALI GR/0000394/2025
42	D-BLAPL/8086/2025 BLAPL/3130/2025	DUPPATI MOHAN @ D. MOHAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./0000008/2025
43	D-BLAPL/8389/2025 BLAPL/3131/2025	PRADIP KUMAR DAS @ CHHABI VS STATE OF ODISHA	SAKTI PRASAD DAS VS	INFOCITY PS /35 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000139/2025
44	D-BLAPL/8396/2025 BLAPL/3132/2025	LITU @ RAMESH ROUT VS STATE OF ODISHA	ABINASH ROURTRAY VS	RAJNAGAR /14 /2025 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000020/2025
45	D-BLAPL/8432/2025 BLAPL/3133/2025	SIPUN @ AMARESH PATNAIK VS STATE OF ODISHA	DURGA PRASAD SANGRAMJIT MALLICK VS	BOLANGIR TOWN /151 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0000378/2025

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46	D-BLAPL/8195/2025 BLAPL/3134/2025	S.M LOURDU ANTONY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /75 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000079/2024
47	D-BLAPL/8243/2025 BLAPL/3135/2025	GAUTAM KUNDU VS UNION OF INDIA(CBI)	RAJEEV LOCHAN VS	/ /0 SPECIAL JUDGE (CBI),BHUBANESWAR TR/0000004/2017
48	D-BLAPL/8276/2025 BLAPL/3136/2025	MRUTUNJAY PADHIARY VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	CHITRAKONDA /139 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000116/2024
49	D-BLAPL/8489/2025 BLAPL/3137/2025	SACHIN @ SACHIDANANDA SAMAL VS STATE OF ODISHA	RAJALAXMI BIWAL VS	TALCHER TOWN /142 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar) GR/0000293/2025
50	D-BLAPL/8376/2025 BLAPL/3138/2025	GHANASHYAM BHUA @ BHOI VS STATE OF ODISHA	DHANANJAYA MUND VS	MURIBAHAL /369 /2024 SPECIAL JUDGE (POCSO), BALANGIR(Balangir) Spl/0000117/2024
51	D-BLAPL/7775/2025 BLAPL/3139/2025	JAGAN @ JAGABANDHU SAHU @ JAGABANDHU SAHOO VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SORO /1082 /2024 J.M.F.C.,SORO(Baleshwar) CT/0001760/2024
52	D-BLAPL/8438/2025 BLAPL/3140/2025	MAHENDRA SA @ SHA VS STATE OF ODISHA	TRILOCHAN NANDA VS	AGALPUR /206 /2024 J.M.F.C.,LOISINGHA(BOLANGIR)(Balangir) GR/0000592/2024
53	D-BLAPL/8490/2025 BLAPL/3141/2025	PINTU @ KANDARPA SAMAL @ KANDRAP SAMAL VS STATE OF ODISHA	RAJALAXMI BISWAL VS	TALCHER TOWN /142 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar) GR/0000293/2025
54	D-BLAPL/8444/2025 BLAPL/3142/2025	BULU PRADHAN VS STATE OF ODISHA	GOREKHANATH DAS VS	CHANDRASEKHARPUR /397 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000834/2024
55	D-BLAPL/8459/2025 BLAPL/3143/2025	KHOLDHAR BHUE @ HARESH VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BODEN /13 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000005/2025
56	D-BLAPL/8460/2025 BLAPL/3144/2025	BULU @ ANIL SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	SATYABADI /118 /2024 J.M.F.C. (II), PURI(Puri) GR/0000263/2024
57	D-BLAPL/8492/2025	SANJI @ SANJAYA SAMAL	RAJALAXMI BISWAL	TALCHER TOWN /142 /2025

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	BLAPL/3145/2025	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0000293/2025
58	D-BLAPL/8463/2025 BLAPL/3146/2025	SK. NASIRUDDIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /173 /2024 A.D.J.,JALESWAR(Baleshwar) Spl/0000093/2025
59	D-BLAPL/8379/2025 BLAPL/3147/2025	CHANDAN GOCHHAYAT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PARJANG /67 /2025 J.M.F.C,PARJANG(Dhenkanal) GR/0000088/2025
60	D-BLAPL/8666/2025 BLAPL/3148/2025	SURAJ NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000028/2025
61	D-BLAPL/8385/2025 BLAPL/3149/2025	P.NARASINGHA PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /141 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000412/2025
62	D-BLAPL/8386/2025 BLAPL/3150/2025	SHIBA PRASAD RATH @ PAPUNI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /64 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000024/2025
63	D-BLAPL/8464/2025 BLAPL/3151/2025	JYOTIRAM PADHURIA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	MOHULDIHA /38 /2020 ADDL.SESIONS JUDGE,KARANJIA(Ma ST/0000013/2021
64	D-BLAPL/8484/2025 BLAPL/3152/2025	CHANDAN KUMAR BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /326 /2024 SPECIAL JUDGE(POCSO),JEYPORE(Kora TR/0000107/2024
65	D-BLAPL/8502/2025 BLAPL/3153/2025	SANANDA MAJHI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	K.NUAGOAN /90 /2024 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000128/2024
66	D-CMAPL/10938/2025 CMAPL/95/2025	SUSANTA KUMAR MUKHERJEE VS UNION OF INDIA	RAMAKANTA SARANGI VS	// () //
67	D-CMP/11107/2025 CMP/411/2025	GADADHAR CHOUDHURY VS EXECUTIVE ENGINEER, PWD AND R AND B DIVISION, GANJAM	DEEPALI MAHAPATRA VS	// 2ND A.D.J.,BERHAMPUR(Ganjam) Fao/0000010/2024
68	D-CMP/6964/2025 CMP/412/2025	GANGADHAR SAHU VS	BHABANI SANKAR DAS VS	// DISTRICT & SESSIONS JUDGE,BALASO

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69	D-CMP/8993/2025 CMP/413/2025	HARISH CHANDRA MOHARANA SANTOSH KUMAR BISWAL VS PARVATI BISWAL @ ROUT	VIVEKANAND JENA VS	CVREV/0000003/2024 // 2ND ADDL.CIVIL JUDGE(S.D.),BALASOR CS/0000085/2010
70	D-CMP/6755/2025 CMP/414/2025	BISAKHA BISHI VS LALIT BISHI	NIRANJAN SINGH (1) VS	// CIVIL JUDGE (SD),TITILAGARH(Balangi CS/0000072/2018
71	D-CMP/11118/2025 CMP/415/2025	SANATAN BARIK VS RAJASHREE BARIK	JITENDRA KUMAR MISHRA (2) VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASOR CS/0000416/2012
72	D-CMP/11171/2025 CMP/416/2025	PUSPANJALI BEHERA VS PAHALI DAHAD	SURYAKANTA DASH VS	// CIVIL JUDGE(JR.DIV),KONARK(Puri) CMA/0000061/2024
73	D-CMP/10135/2025 CMP/417/2025	MAHENDRA @ MAHENDRA KUMAR PATI VS RAJENDRA KUMAR PATI	PRADIPTA BEURA VS	// ADJ, CIVIL JUDGE (JR.DIVN.), BARAMBA SUCCESSION MISC. CASE/0000002/2023
74	D-CMP/8922/2025 CMP/418/2025	JOSEF DAVID VS HARLOD THOMAS DAVID	KISHORE KUMAR MISHRA VS	// 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP CVREV/0000006/2024
75	D-CMP/10972/2025 CMP/419/2025	GANESWAR SETHI VS DATTAHARI SETHI	NIRANJAN PRASAD PATRA VS	// CIVIL JUDGE (JD),KENDRAPARA(Kendr IA/0000250/2023
76	D-CMP/11131/2025 CMP/420/2025	M/S. SWASTIK STEVEDORES PVT LTD. VS KRUSHNA CHANDRA MOHAPATRA	BHASKAR CHANDRA PANDA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0001132/2009
77	D-CMP/11089/2025 CMP/421/2025	PURUSOTTAM SAMAL VS BIMALA MISHRA	ARJUNA CHARANA BEHERA VS	// CIVIL JUDGE (SD), SORO(Baleshwar) CS/0000304/2018
78	D-CMP/6515/2025 CMP/422/2025	SAKTIRANJAN DHIR VS MODALISHA DHIR	MAMATA MISHRA VS	// CIVIL JUDGE (SD), JAJPUR ROAD(Jajapu IA/0000063/2024
79	D-CMP/11152/2025 CMP/423/2025	GADADHAR SETHI VS MADAN MOHAN SAHOO	MAMATA MISHRA VS	// CIVIL JUDGE (JD),JAJPUR(Jajapur) IA/0000055/2024

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80	D-CMP/11410/2025 CMP/424/2025	SUPRIYA SWAIN VS RASHMI RANJAN JENA	SUSANTA KUMAR PRADHAN 2 VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000639/2014
81	D-CMP/11199/2025 CMP/425/2025	AJJUL ALI KHAN VS KAMRUL ALI KHAN	AMIT PRASAD BOSE VS	// A.D.J.,BALASORE(Baleshwar) Fao/0000047/2024
82	D-CONTC/10820/2025 CONTC/1370/2025	UPENDRA MAJHI VS ANU GARG,IAS	ADV. VS	// () //
83	D-CONTC/10826/2025 CONTC/1371/2025	PRAKASH CHANDRA POLLEYI VS ABHIMANYU SAHOO, B.E.O, KABISURYANAGAR, GANJAM	ADV. VS	// () //
84	D-CONTC/10843/2025 CONTC/1372/2025	GOURAHARI MULIA VS SUJAYA KUMAR PATI,TAHASILDAR CUTTACK SADAR	ADV. VS	// () //
85	D-CONTC/10861/2025 CONTC/1373/2025	MADAN MOHAN PARICHHA VS SURESH PANTH,G.M,ODISHA FOREST DEVELOPMENT CO. LTD., BOLANGIR (COMMERCIAL) ZONE	ADV. VS	// () //
86	D-CONTC/10863/2025 CONTC/1374/2025	GOURAMOHAN SAHU VS ANU GARG,IAS	ADV. VS	// () //
87	D-CONTC/10880/2025 CONTC/1375/2025	SANTOSH KUMAR DIGAL VS SUJIT KUMAR CHOUDHURY, E.O, PHULBANI MUNICIPALITY	ADV. VS	// () //
88	D-CONTC/10928/2025 CONTC/1376/2025	DURYODHAN MAJHI VS ANU GARG,IAS	ADV. VS	// () //
89	D-CONTC/9936/2025 CONTC/1377/2025	HARBINDER SINGH DEENGRA VS ASUTOSH KULKARNI,IAS	PRANAB KUMAR SAMANTRAY VS	// () //
90	D-CONTC/9938/2025 CONTC/1378/2025	HARBINDER SINGH DEENGRA VS ASHUTHOSH KULKARNI,IAS	PRANAB KUMAR SAMANTRAY VS	// () //
91	D-CONTC/9967/2025	MAHADEB BEHERA@MAHADEV BEHERA	JANMEJAYA KATIKIA JYOTIRANJAN KAR	// //

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	CONTC/1379/2025	VS DR. SANTOSH KUMAR ROUT,OES (S.B)	VS	0 //
92	D-CONTC/10047/2025 CONTC/1380/2025	DAYANIDHI SWAIN VS DEBASIS ROUT,OAS	ADV. VS	// 0 //
93	D-CONTC/11009/2025 CONTC/1381/2025	RAMACHANDRA DASH VS SHALINI PANDIT, COMMNR. CUM SECY. S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// 0 //
94	D-CONTC/11010/2025 CONTC/1382/2025	AJAYA KUMAR SWAIN VS SHALINI PANDIT, IAS	BIJAYALAXMI SAHOO VS	// 0 //
95	D-CONTC/11013/2025 CONTC/1383/2025	LALITENDU DAS VS SHALINI PANDIT, COMMNR. CUM SECY. S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// 0 //
96	D-CONTC/8090/2025 CONTC/1384/2025	JHUNA BEHERA VS GITANJALI NAIK,OAS	ADV. VS	// 0 //
97	D-CONTC/10839/2025 CONTC/1385/2025	MADAN MOHAN SWAIN VS ABHIMANYU SAHOO, B.E.O, KABISURYANAGAR, GANJAM	ADV. VS	// 0 //
98	D-CONTC/10945/2025 CONTC/1386/2025	DURGA PRASAD SINGH VS SWARUP NANDAN BEHERA,OAS	ADV. VS	// 0 //
99	D-CONTC/11015/2025 CONTC/1387/2025	PRAFULLA KUMAR PANDA VS SHALINI PANDIT,COMMNR. CUM SECY., S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// 0 //
100	D-CONTC/11016/2025 CONTC/1388/2025	DEBENDRA KUMAR CHOUDHURY VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// 0 //
101	D-CONTC/10207/2025 CONTC/1389/2025	BIMALESWAR TRIPATHY VS SHYAM SUNDAR DASH,DIRECTOR,PUBLIC PROSECUTORS,ODISHA	ADV. VS	// 0 //
102	D-CONTC/10930/2025 CONTC/1390/2025	SIBA MAJHI VS	ADV. VS	// 0

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103	D-CONTC/10933/2025 CONTC/1391/2025	ANU GARG,IAS GAJINDRA NAIK VS	ADV. VS	// // ()
104	D-CONTC/10962/2025 CONTC/1392/2025	ANU GARG,IAS MANAS KUMAR SAHOO VS	ADV. VS	// // ()
105	D-CONTC/10963/2025 CONTC/1393/2025	SHALINI PANDIT, IAS BATA KRUSHNA OJHA VS	ADV. VS	// // ()
106	D-CONTC/10970/2025 CONTC/1394/2025	SHALINI PANDIT, IAS TRINATH ROUT VS	ADV. VS	// // ()
107	D-CONTC/10975/2025 CONTC/1395/2025	SHALINI PANDIT, IAS BIKASH KUMAR DALEI VS	ADV. VS	// // ()
108	D-CONTC/10940/2025 CONTC/1396/2025	SHALINI PANDIT, IAS HEAMANT MAJHI VS	ADV. VS	// // ()
109	D-CONTC/11115/2025 CONTC/1397/2025	ANU GARG,IAS SUBRAT RAM VS	ADV. VS	// // ()
110	D-CONTC/11154/2025 CONTC/1398/2025	SANTOSH KUMAR UPADHYAY, CHAIRMAN, S.S.B, ODISHA POLICE KHIROD KUMAR BARAL VS	ADV. VS	// // ()
111	D-CONTC/11160/2025 CONTC/1399/2025	MRUTUNJAY TRIPATHY,OAS RABINDRANATH SINGH VS	ADV. VS	// // ()
112	D-CONTC/11206/2025 CONTC/1400/2025	MRUTUNJAY TRIPATHY,OAS RATIKANTA SAMANTARAY VS	ADV. VS	// // ()
113	D-CONTC/10937/2025 CONTC/1401/2025	AKSHYA KUMAR ROUT, L.A.O AND A.O, NH 16, KHURDA, BBSR DAMBRUDHAR MAJHI VS	ADV. VS	// // ()
		ANU GARG,IAS		//

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114	D-CONTC/11170/2025 CONTC/1402/2025	PRAMOD KISHORE SARANGI VS SHALINI PANDIT, IAS	ADV VS	// 0 //
115	D-CONTC/11234/2025 CONTC/1403/2025	NIRMALA BAHUK VS ANU GARG,IAS	ADV. VS	// 0 //
116	D-CONTC/11241/2025 CONTC/1404/2025	BIDYADHAR BAHUK VS ANU GARG,IAS	ADV. VS	// 0 //
117	D-CONTC/11243/2025 CONTC/1405/2025	BANSING KALLAR VS ANU GARG,IAS	ADV. VS	// 0 //
118	D-CONTC/11007/2025 CONTC/1406/2025	SATYAJIT DASH VS MIHIR PRASAD MOHANTY,MD,OSCMF,BBSR	ADV. VS	// 0 //
119	D-CONTC/9361/2025 CONTC/1407/2025	MARKAT KESHARI RAY VS SALINI PANDIT, I.A.S.	DIPTIRANJAN MOHAPATRA VS	// 0 //
120	D-CONTC/10875/2025 CONTC/1408/2025	NIRANJAN PANDA VS ANU GARG,IAS	ADV. VS	// 0 //
121	D-CONTC/11246/2025 CONTC/1409/2025	PURUNDAR GOUD VS ANU GARG,IAS	ADV. VS	// 0 //
122	D-CONTC/11249/2025 CONTC/1410/2025	PARMESWAR GOUD VS ANU GARG,IAS	ADV. VS	// 0 //
123	D-CRLA/5847/2025 CRLA/359/2025	DARSAN HARIBURU VS STATE OF ODISHA	SAROJ KUMAR BHUYAN VS	SARAT /35 /2018 AD HOC ADDL.DIST. JUDGE (FTSC), BA Spl/0000093/2018
124	D-CRLA/7319/2025 CRLA/360/2025	KISHOR KUMAR JENA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	PATTAMUNDAI /188 /2020 A.D.J.,KENDRAPARA(Kendrapara) ST/0000002/2021
125	D-CRLA/7816/2025	RAMESH CHANDRA SAHOO	BIJAYA KUMAR RAGADA	KORAPUT VIGILANCE /19 /2015

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	CRLA/361/2025	VS STATE OF ODISHA(VIG.)	VS	SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/000010/2015
126	D-CRLLP/8324/2025 CRLLP/28/2025	STATE OF ODISHA(VIG.) VS BALARAM PANIGRAHI	SANGRAM DAS , STANDING COUNSEL(VIGILANCE) VS	VIGILANCE PS (BERHAMPUR) /43 /2018 SPECIAL JUDGE (VIG),BERHAMPUR(Ga GR/000034/2018
127	D-CRLMA/8063/2025 CRLMA/39/2025	SWATI SUJOJITA BAGHEL VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	TARBHA /191 /2020 (//
128	D-CRLMA/8402/2025 CRLMA/40/2025	CHANDAN MAHARAJ VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	/ /0 ASST.SESIONS JUDGE,STC,BHUBANES CT/000015/2011
129	D-CRLMC/7838/2025 CRLMC/1144/2025	RAJU @ SAILO HUDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/000061/2015
130	D-CRLMC/8073/2025 CRLMC/1145/2025	PAPU SAHU@SATYABRATA SAHU VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL TOWN /102 /2011 DISTRICT AND SESSIONS JUDGE,ANGU CT/000063/2014
131	D-CRLMC/8113/2025 CRLMC/1146/2025	SUMANTA KUMAR MAHANTA VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	JHIRPANI P.S. /40 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000313/2024
132	D-CRLMC/8140/2025 CRLMC/1147/2025	LAKSHINDRA KUMAR SINGH VS STATE OF ODISHA	AMITAV TRIPATHY VS	SUBALAYA /90 /2021 S.D.J.M.,BIRAMAHAARAJPUR(Sonepur) GR/0000383/2021
133	D-CRLMC/8149/2025 CRLMC/1148/2025	JAMBESWAR BISWAL VS STATE OF ODISHA	SANJIT MISHRA VS	SATYABADI /22 /2025 J.M.F.C. (II), PURI(Puri) GR/000062/2025
134	D-CRLMC/8268/2025 CRLMC/1149/2025	PAPUNI@PAPU KUMAR BEHERA@SAROJ VS STATE OF ODISHA	ARIJEET MISHRA VS	SUKINDA /43 /2021 G.N CUM J.M.F.C., SUKINDA(Jajapur) CT/000032/2021
135	D-CRLMC/8524/2025 CRLMC/1150/2025	INAYAT KHAN @ DISKO @ ANAYAT QUADRI KHAN VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BHADRAK TOWN /483 /2024 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/000070/2024
136	D-CRLMC/8287/2025 CRLMC/1151/2025	SITAYA RANA VS	BHARATI DASH VS	/ /0 (

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137	D-CRLMC/8437/2025 CRLMC/1152/2025	STATE OF ODISHA KHETRA MOHAN BAG@KSHETRAMOHAN BAG VS STATE OF ODISHA	BASUMATI PRADHAN VS	// KEGAON /192 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGA CT/0000506/2023
138	D-CRLMC/7979/2025 CRLMC/1153/2025	MAHESWARI DAS VS PRADIPTA KISHORE ROUT	BIBHUTI RANJAN MOHANTY VS	//0 S.D.J.M.,BALASORE(Baleshwar) ICC/0000747/2024
139	D-CRLMC/8150/2025 CRLMC/1154/2025	RAJESH NAYAK@RAJESH NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	SURADA /121 /2022 ASST.SESSION JUDGE,SORADA(Ganjam) ST/0000046/2024
140	D-CRLMC/8158/2025 CRLMC/1155/2025	BHIKARI PRADHAN VS STATE OF ODISHA	BASANTA KUMAR DAS VS	HINJILI /38 /2018 ASST. SESSIONS JUDGE, ASKA , GANJA ST/0000027/2018
141	D-CRLMC/7283/2025 CRLMC/1156/2025	LUNA NAYAK@MUNA NAYAK VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	ODAGAON /122 /2024 J.M.F.C.,ODAGAON(Nayagarh) GR/0000195/2024
142	D-CRLMC/7868/2025 CRLMC/1157/2025	NARESH KUMAR ROUL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	PURIGHAT /269 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000584/2024
143	D-CRLMC/8317/2025 CRLMC/1158/2025	JAYANTA KUMAR JENA VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	//0 S.D.J.M.,KHURDA(Khordha) UI/0000022/2024
144	D-CRLMC/7935/2025 CRLMC/1159/2025	SEKSAUKAT @ SK SAUKAT VS STATE OF ODISHA	USHARANI PATI VS	KHANTAPADA /485 /2017 S.D.J.M.,BALASORE(Baleshwar) CT/0002582/2017
145	D-CRLMC/8281/2025 CRLMC/1160/2025	SADAN PANGI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /407 /2021 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000806/2021
146	D-CRLMC/6806/2025 CRLMC/1161/2025	VICTIM VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BADAMBADI /196 /2022 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) ST/0000326/2022
147	D-CRLMC/8369/2025 CRLMC/1162/2025	GOPINATHA PANIGRAHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TIHIDI /79 /2021 S.D.J.M.,BHADRAK(Bhadrak) GR/0000521/2021

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148	D-CRLMC/5981/2025 CRLMC/1163/2025	SUMANTA KAR VS STATE OF ODISHA	PRATIK DASH VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CRMC/000067/2024
149	D-CRLMC/8052/2025 CRLMC/1164/2025	PRAVAT MALIK VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	PATTAMUNDAI /166 /2019 A.D.J.,PATTAMUNDAI(Kendrapara) ST/0000186/2025
150	D-CRLMC/8391/2025 CRLMC/1165/2025	ISAKA MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /107 /2020 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/000024/2020
151	D-CRLMC/8089/2025 CRLMC/1166/2025	SIDHARTHA SANKAR PATI VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	BURLA /455 /2023 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000688/2023
152	D-CRLMC/8146/2025 CRLMC/1167/2025	SIDHANT KUMAR SAHOO VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	PUINTALA /186 /2021 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0001320/2021
153	D-CRLMC/8187/2025 CRLMC/1168/2025	JAMBU DEBI@SAMAMTARAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /115 /2002 J.M.F.C,TANGI(Khordha) GR/0000694/2002
154	D-CRLMP/8323/2025 CRLMP/371/2025	SARASWATI SETHI VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// () //
155	D-CRLMP/8302/2025 CRLMP/372/2025	BHADRAMA KHILLO @ SAMAREDI VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// () //
156	D-CRLMP/8111/2025 CRLMP/373/2025	BIRA KISHORE PADHI VS RIYA JESSIE	TUSAR KUMAR MISHRA VS	SORO /384 /2022 () //
157	D-CRLMP/8258/2025 CRLMP/374/2025	MEENA PATRA VS THE SUPERINTENDENT OF POLICE, KALAHANDI	AKASH KUMAR PATTAJOSHI VS	// () //
158	D-CRLMP/8366/2025 CRLMP/375/2025	LUNA PARIDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	KAKATAPUR /36 /2025 () //
159	D-CRLMP/8271/2025	SASMITA BARIK	SK. ZAFARULLA	// /0

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	CRLMP/376/2025	VS STATE OF ODISHA	VS	() //
160	D-CRLMP/8326/2025 CRLMP/377/2025	RUPASHREE PATNAIK VS RAJIB PATNAIK	ABHIMANYU PARIDA VS	/ /0 () //
161	D-CRLMP/8294/2025 CRLMP/378/2025	DIBAKAR SETHY VS MITALI MADHUSMITA SETHY	BISWARANJAN MAHARATHA VS	/ /0 () //
162	D-CRLMP/7050/2025 CRLMP/379/2025	MADHUSUDAN BEHERA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	/ /0 () //
163	D-CRLMP/8300/2025 CRLMP/380/2025	SEEMAB SHAWANA VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	/ /0 () //
164	D-CRLMP/8297/2025 CRLMP/381/2025	KHULANA OJHA VS STATE OF ODISHA	NETRANANDA BISWAL VS	/ /0 () //
165	D-CRLMP/8595/2025 CRLMP/382/2025	BUDHEI MOHANTY VS STATE OF ODISHA	PRATYASISH MOHANTY VS	/ /0 () //
166	D-CRLMP/7638/2025 CRLMP/383/2025	MANOJ KUMAR JENA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	/ /0 () //
167	D-CRLMP/4411/2025 CRLMP/384/2025	AUROSISH MATRUPRASAD ROUT VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	ATHGARH /324 /2024 () //
168	D-CRLREV/6983/2025 CRLREV/156/2025	LAXMIPRIYA MOHANTY VS STATE OF ODISHA	GOPAL CHARAN MOHANTY VS	/ /0 J.M.F.C,CUTTACK(Cuttack) ICC/0000966/2013
169	D-CRLREV/8088/2025 CRLREV/157/2025	NITYANANDA PATNAIK VS P.RAVANA NAIDU BABU	GOPINATH MISHRA VS	/ /0 J.M.F.C.,RAYAGADA(Rayagada) ICC/0000059/2022
170	D-CRLREV/8091/2025 CRLREV/158/2025	LAKSHMI PATNAIK VS	GOPINATH MISHRA VS	/ /0 J.M.F.C.,RAYAGADA(Rayagada)

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171	D-CRLREV/8215/2025 CRLREV/159/2025	P.RAVANA NAIDU BABU RINTU HARIJAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ICC/0000058/2022 TENTULIKHUNTI /39 /2012 A.D.J.,NAWARANGPUR(Nabarangapur) CRA/0000004/2015
172	D-CRLREV/8041/2025 CRLREV/160/2025	SUSHANTA MEHER VS STATE OF ODISHA	TRILOCHAN NANDA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH CMC/0000067/2024
173	D-CRLREV/8094/2025 CRLREV/161/2025	SWATI PANDA VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	PIPLI /560 /2023 3RD ADDL. DISTRICT JUDGE,PURI(Puri) CRMC/0000002/2025
174	D-CRLREV/8095/2025 CRLREV/162/2025	SUMITRA MISHRA VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	PIPLI /560 /2023 3RD ADDL. DISTRICT JUDGE,PURI(Puri) CRMC/0000001/2025
175	D-CRLREV/8433/2025 CRLREV/163/2025	SURENDRA KUMAR PALEI VS STATE OF ODISHA	BIKASH MISHRA VS	//0 2ND A.D.J., BARIPADA(Mayurbhanj) CRA/0000055/2017
176	D-CRP/9411/2025 CRP/8/2025	MANAS RANJAN PARIDA VS AMARENDRA KUMAR KAR	SUMIT KUMAR MOHANTY VS	// DISTRICT & SESSIONS JUDGE,BALASOR RFA/0000099/2023
177	D-CRP/11456/2025 CRP/9/2025	SOMANATH KAR VS GAGAN BIHARI PATRA	SANDEEP RATH VS	// CIVIL JUDGE (SD),SUNDERGARH(Sundergarh) CMA/0000025/2016
178	D-FAO/11264/2025 FAO/127/2025	MALATI GHOSH VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000050/2024
179	D-LAA/11066/2025 LAA/10/2025	MAMATA SAHU VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// L.A.R. and R. AUTHORITY,BERHAMPUR LAR/0000006/2022
180	D-LAA/11065/2025 LAA/11/2025	BISHNUPRIYA SAHU VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// L.A.R. and R. AUTHORITY,BERHAMPUR LAR/0000009/2022
181	D-LPA/11438/2025 LPA/1/2025	M/S SEVEN HILLS ESTATE LTD., PURI VS M/S SEVEN HILLS FLAT OWNERS ASSOCIATION, BBSR	PRASANT KISHORE RAY VS	// () //

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182	D-MACA/8521/2025 MACA/342/2025	ORIENTAL INSURANCE CO.LTD.,CUTTACK VS RAJKISHORE BEHRA	SOMNATH ROY VS	// 1ST M.A.C.T., KENDRAPARA(Kendrapara) Mac/0000022/2018
183	D-MACA/9106/2025 MACA/343/2025	BABEYA DORA VS JUGAL KISHORE BEHERA	ANUP UDAYA SENAPATI VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000113/2012
184	D-MACA/10003/2025 MACA/344/2025	ASHUTOSH @ ASHISH NAIK VS ELORA DAS	PABITRA KUMAR NAYAK VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000057/2022
185	D-MACA/8332/2025 MACA/345/2025	JAYANARAYAN SWAIN VS BIJAYA KUMAR PRADHAN	PRADEEP KUMAR MISHRA VS	// IV MACT,PURI(Puri) Mac/0000513/2015
186	D-MATA/10877/2025 MATA/112/2025	MANIMA RANI GHOSH VS TARAPADA SENAPATI	RAMDAS ACHARY VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000112/2023
187	D-MATA/11022/2025 MATA/113/2025	JOGENDRA ROUT VS BANDANA ROUT @NAYAK	PRAJNA SARITA MOHANTY VS	// JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000403/2023
188	D-MATA/10521/2025 MATA/114/2025	SANDEEP KUMAR MALLIK VS SUJATA MALLIK	BUDHIRAM DAS VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000085/2023
189	D-MATA/11157/2025 MATA/115/2025	LOPAMUDRA PRADHAN VS JANARDAN DEHURY	RABINDRA KUMAR PRUSTY VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000104/2020
190	D-MATA/8352/2025 MATA/116/2025	SOUMYARANJAN SATPATHY VS KRISHNA MISHRA	AMITAV TRIPATHY VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000127/2023
191	D-RPFAM/11415/2025 RPFAM/82/2025	RITESH BALIARSINGH VS PRIYAMBADA SINGH	SUSANTA KUMAR TRIPATHY VS	// JUDGE FAMILY COURT,PURI(Puri) Crp/0000047/2020
192	D-RSA/7127/2025 RSA/146/2025	NIRANJAN PATTNAIK VS KUNTALA KUMARI PATTNAIK	ANJAN PATNAIK VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000051/2023
193	D-RSA/11187/2025	G. PAPAMBHA	BIGYAN KUMAR SHARMA,SR. ADV.	//

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	RSA/147/2025	VS THE COLLECTOR, KORAPUT	VS	A.D.J.,JEYPORE(Koraput) RFA/0000001/2023
194	D-WA/10301/2025 WA/615/2025	SATYASHREE PATNAIK VS STATE OF ODISHA	ADISHA MOHANTY VS	// 0 //
195	D-WA/11228/2025 WA/616/2025	ITISHREE SWAIN VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
196	D-WA/11123/2025 WA/617/2025	DR. ANITA MOHANTY VS DR. BISWANATH SAHOO	SIDHARTH SHANKAR PADHY VS	// 0 //
197	D-WP(C)/11006/2025 WP(C)/8151/2025	RAMESH CHANDRA GUIN VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
198	D-WP(C)/11078/2025 WP(C)/8152/2025	CHAMPA BEHERA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
199	D-WP(C)/11088/2025 WP(C)/8153/2025	HEMANTA KANHAR VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
200	D-WP(C)/11090/2025 WP(C)/8154/2025	DYNAMISM TECHNOLOGY, AJAMATPUR, BHADRAK VS COMMISSIONER OF CGST AND CENTRAL EXCISE ODISHA, BBSR	JANMEJAYA DASH VS	// 0 //
201	D-WP(C)/11096/2025 WP(C)/8155/2025	MONALISA SINGH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
202	D-WP(C)/11099/2025 WP(C)/8156/2025	NIRANJAN JENA VS COLLECTOR, BALASORE	SARAT CHANDRA MEKAP VS	// 0 //
203	D-WP(C)/11114/2025 WP(C)/8157/2025	MONALIKA DASH VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
204	D-WP(C)/11173/2025 WP(C)/8158/2025	RUDRASHISH MOHANTY VS	PRAVASHA PUJAREE PARIDA VS	// 0

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205	D-WP(C)/11003/2025 WP(C)/8159/2025	TP CENTRAL ODISHA DISTRIBUTION LTD, BBSR RAMESH CHANDRA GUIN VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	// // 0 //
206	D-WP(C)/11091/2025 WP(C)/8160/2025	BABULI ROUT VS UNION OF INDIA	NIRANJAN BISWAL VS	// 0 //
207	D-WP(C)/11193/2025 WP(C)/8161/2025	ARCHANA RANI SAHU VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
208	D-WP(C)/11094/2025 WP(C)/8162/2025	SANGRAM POYA BENYA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
209	D-WP(C)/11363/2025 WP(C)/8163/2025	SACHIN KUMAR SAHOO VS STATE OF ODISHA	DURGA PRASAD NANDA VS	// 0 //
210	D-WP(C)/9919/2025 WP(C)/8164/2025	JASHOBANTA PADHAN VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	// 0 //
211	D-WP(C)/11174/2025 WP(C)/8165/2025	SURENDRA NATH SAHOO VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
212	D-WP(C)/10304/2025 WP(C)/8166/2025	MANOJ KUMAR SINGH VS STATE OF ODISHA	RUPESH KUMAR KANUNGO VS	// 0 //
213	D-WP(C)/10630/2025 WP(C)/8167/2025	SANTOSH KUMAR PANIGRAHI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
214	D-WP(C)/11421/2025 WP(C)/8168/2025	RADHAKANTA PANDA VS THE ASSISTANT GENERAL MANAGER CUM AUTHORISED OFFICER , CENTRAL BANK OF INDIA	SOUMYA MISHRA VS SOUMYA MISHRA	// 0 //
215	D-WP(C)/11155/2025 WP(C)/8169/2025	SAMARENDRA NARAYAN DEB BARMA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// 0 //

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216	D-WP(C)/10587/2025 WP(C)/8170/2025	BHUPENDRA SINGH NOTEY VS GAGANDEEP KAUR	ITISHREE TRIPATHY VS	// 0 //
217	D-WP(C)/10695/2025 WP(C)/8171/2025	LALITA MOHAN PRADHAN VS REGISTERING AUTHORITY -CUM- REGIONAL TRANSPORT OFFICER, SAMBALPUR	BHABANI SANKAR DAS VS	// 0 //
218	D-WP(C)/11213/2025 WP(C)/8172/2025	SALILA RANJAN DIXIT VS COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR	ARUN KUMAR ACHARYA VS	// 0 //
219	D-WP(C)/11134/2025 WP(C)/8173/2025	THE SECTIONAL OFFICER CUM ESO TPWODL , SONEPUR ELECTRICAL DIVISION VS SATYA NARAYAN SAHU	PRASANTA KUMAR TRIPATHY VS	// 0 //
220	D-WP(C)/11037/2025 WP(C)/8174/2025	RABINDRA SAHOO VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //
221	D-WP(C)/11098/2025 WP(C)/8175/2025	ATANU GHOSH VS UNION OF INDIA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
222	D-WP(C)/11046/2025 WP(C)/8176/2025	MITALIKA SWAIN VS R.T.O., JAGATSINGHPUR	BRAJA MOHAN SARANGI VS	// 0 //
223	D-WP(C)/10322/2025 WP(C)/8177/2025	PRAVAKAR MAHALIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
224	D-WP(C)/11059/2025 WP(C)/8178/2025	LAXMIDHAR BESRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
225	D-WP(C)/7410/2025 WP(C)/8179/2025	MITESH KUMAR DASH VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
226	D-WP(C)/11125/2025 WP(C)/8180/2025	AKSHYA KUMAR BHOI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
227	D-WP(C)/8300/2025	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD., BBSR	DEBADATTA MOHANTY	//

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	WP(C)/8181/2025	VS	VS	0
		THE CHAIRMAN CUM DIRECTOR OF INDUSTRIES, MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, CUTTACK		//
228	D-WP(C)/10660/2025	BIJAY KUMAR SWAIN	LAMBODAR PRADHAN	//
	WP(C)/8182/2025	VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/10909/2025	KABISURYA BALABANTARAY	PADMA CHARAN PATNAIK	//
	WP(C)/8183/2025	VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/10155/2025	SUSANTA KUMAR SWAIN	ABHIRAM SWAIN	//
	WP(C)/8184/2025	VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/8676/2025	MAMATA KAR	KUNAL KUMAR SWAIN	//
	WP(C)/8185/2025	VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/11147/2025	SURENDRA TANTI	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/8186/2025	VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/11145/2025	SATYABRATA MOHARANA	ANUBHAV MOHARANA	//
	WP(C)/8187/2025	VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/11179/2025	RAMESH CHANDRA SINGH	ALOK KUMAR PANDA	//
	WP(C)/8188/2025	VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/10173/2025	AJIT KUMAR MUDULI	RANJIT SAMAL	//
	WP(C)/8189/2025	VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/11018/2025	BIJAYANANDA PUJARI	AMIT PRASAD BOSE	//
	WP(C)/8190/2025	VS	VS	0
		STATE OF ORISSA		//
237	D-WP(C)/10812/2025	SOUMYA RANJAN NAYAK	KUNAL KUMAR SWAIN	//
	WP(C)/8191/2025	VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/11054/2025	JAYASHREE LENKA	RAJKISHORE SWAIN	//
	WP(C)/8192/2025	VS	VS	0

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239	D-WP(C)/10910/2025 WP(C)/8193/2025	STATE OF ODISHA MANOJ KUMAR NAIK VS	RAJENDRA KUMAR SAHU VS	// // 0
240	D-WP(C)/11307/2025 WP(C)/8194/2025	STATE OF ODISHA CHAKRADHAR MAJHI VS	JAYDEEP PAL VS	// // 0
241	D-WP(C)/8177/2025 WP(C)/8195/2025	STATE OF ODISHA DURGA CHARAN MAHAPATRA VS	MAMATA MISHRA VS	// // 0
242	D-WP(C)/11143/2025 WP(C)/8196/2025	STATE OF ODISHA RABINARAYAN LENAK VS	RASHMI KANTA ACHARYA VS	// // 0
243	D-WP(C)/11169/2025 WP(C)/8197/2025	STATE OF ODISHA LOPAMUDRA BEHERA VS	PANCHANAN PANIGRAHI VS	// // 0
244	D-WP(C)/11181/2025 WP(C)/8198/2025	THE BRANCH MANAGER, SBI, KAMAKHYA NAGAR BRANCH RASI DEHURY VS	LAXMIKANTA MOHANTY VS	// // 0
245	D-WP(C)/9836/2025 WP(C)/8199/2025	STATE OF ODISHA KHIROD CHANDRA KHILAR VS	KAPILA CHARAN NAYAK VS	// // 0
246	D-WP(C)/10911/2025 WP(C)/8200/2025	REGIONAL TRANSPORT OFFICER, KEONJHAR SWETA BEHERA VS	MANAS RANJAN BADAJENA VS	// // 0
247	D-WP(C)/11207/2025 WP(C)/8201/2025	STATE OF ODISHA SARAT KUMAR MALIK VS	SATYA NARAYAN MISHRA 4 VS	// // 0
248	D-WP(C)/11276/2025 WP(C)/8202/2025	CHATURBHUJA SETHI M/S. BIJAY DHABA, CUTTACK VS	ADHIRAJ MOHANTY VS	// // 0
249	D-WP(C)/10922/2025 WP(C)/8203/2025	THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR SUBASH CHANDRA MISHRA VS	AKSHAYA KUMAR JENA VS	// // 0
		THE CHIEF EXECUTIVE OFFICER TPCOLD, KHURDA		//

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250	D-WP(C)/9201/2025 WP(C)/8204/2025	PADMALOCHAN GHADEI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
251	D-WP(C)/11129/2025 WP(C)/8205/2025	PATITAPABAN MOHAPATRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
252	D-WP(C)/10927/2025 WP(C)/8206/2025	THE GENERAL SECRETARY, STATE BANK OF INDIA TEMPORARY 4TH GRADE EMPLOYEES UNION, BBSR VS CENTRAL GOVERNMENT INDUSTRIAL TRIBUNAL CUM LABOUR COURT., BBSR	MANOJ KUMAR MOHANTY VS	// 0 //
253	D-WP(C)/11279/2025 WP(C)/8207/2025	MANGULU CHARAN SWAIN VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR	ADHIRAJ MOHANTY VS	// 0 //
254	D-WP(C)/11144/2025 WP(C)/8208/2025	THE MANAGING COMMITTEE OF ISWARPUR SERVICE COOPERATIVE SOCIETY LTD VS DEPUTY REGISTRAR COOPERATIVE SOCIETIES , BALASORE DIVISION	BABU SAHOO VS	// 0 //
255	D-WP(C)/11271/2025 WP(C)/8209/2025	JAYAPRAKASH MOHANTY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
256	D-WP(C)/10033/2025 WP(C)/8210/2025	JAYA CHANDRA SAHU VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
257	D-WP(C)/9252/2025 WP(C)/8211/2025	LILIMA SA VS BHARAT PETROLEUM CORPORATION LIMITED, SAMBALPUR	ABHINASH BARIK VS	// 0 //
258	D-WP(C)/11183/2025 WP(C)/8212/2025	BHOLANATH SENAPATI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
259	D-WP(C)/11255/2025 WP(C)/8213/2025	ISWAR CHANDRA NAIK VS WATER RESOURCES	BASUDEV BARIK VS	// 0 //
260	D-WP(C)/11226/2025 WP(C)/8214/2025	DR. SRIKUMAR PATHI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
261	D-WP(C)/10825/2025	BENGULI MAJHI	BRAHMANANDA TRIPATHY	//

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	WP(C)/8215/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/11186/2025 WP(C)/8216/2025	RAMA CHANDRA DAS VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
263	D-WP(C)/10693/2025 WP(C)/8217/2025	MAHAPRABHU RESORCES PVT. LTD., ROURKELA VS THE REGISTRAR, DEBTS RECOVERY TRIBUNAL, CUTTACK	SASWAT KUMAR ACHARYA VS	// 0 //
264	D-WP(C)/10572/2025 WP(C)/8218/2025	RAMAKANTA NAYAK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
265	D-WP(C)/11488/2025 WP(C)/8219/2025	PRASANTA KUMAR MAHARATHY VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
266	D-WP(C)/11082/2025 WP(C)/8220/2025	DOLLY TUNG VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
267	D-WP(C)/11182/2025 WP(C)/8221/2025	SARAT CHANDRA MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
268	D-WP(C)/11440/2025 WP(C)/8222/2025	DURGA MADHAB BALIARSINGH VS STATE OF ODISHA	ANINDYA KUMAR MISHRA VS	// 0 //
269	D-WP(C)/11348/2025 WP(C)/8223/2025	SIBA CHARAN SAHU VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
270	D-WP(C)/9558/2025 WP(C)/8224/2025	SUMANTA KUMAR SAHU VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
271	D-WP(C)/11302/2025 WP(C)/8225/2025	BIJAY KETAN ROUT VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
272	D-WP(C)/11245/2025 WP(C)/8226/2025	DEVANANDA BEURA VS	PRAVASH CHANDRA JENA VS	// 0

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273	D-WP(C)/11322/2025 WP(C)/8227/2025	STATE OF ODISHA NIRANJAN ROURAY VS	BIDHUBHUSANA MOHAPATRA VS	// // 0
274	D-WP(C)/11224/2025 WP(C)/8228/2025	STATE OF ODISHA DR. UTTAM KUMAR MANDAL VS	PABITRA KUMAR NAYAK VS	// // 0
275	D-WP(C)/11319/2025 WP(C)/8229/2025	STATE OF ODISHA DR.ABANTIKA KAR VS	BIDHUBHUSANA MOHAPATRA VS	// // 0
276	D-WP(C)/11368/2025 WP(C)/8230/2025	STATE OF ODISHA BIDYADHAR JENA VS	ALOK KUMAR PANDA VS	// // 0
277	D-WP(C)/11324/2025 WP(C)/8231/2025	STATE OF ODISHA MINATI DHIR VS	PRANAB RANJAN CHHATOI VS	// // 0
278	D-WP(C)/11251/2025 WP(C)/8232/2025	STATE OF ODISHA BALAKRISHNA SAHOO VS	SATYANARAYAN MOHAPATRA VS	// // 0
279	D-WP(C)/10648/2025 WP(C)/8233/2025	STATE OF ODISHA RAMESH CHANDRA PATTJOSHI VS	SUBHAM AGRAWAL VS	// // 0
280	D-WP(C)/11321/2025 WP(C)/8234/2025	STATE OF ODISHA DR. SASHI BHUSHAN MOHAPATRA VS	BIDHUBHUSANA MOHAPATRA VS	// // 0
281	D-WP(C)/11248/2025 WP(C)/8235/2025	STATE OF ODISHA GOUTAM BHUYAN VS	SMRUTI RANJAN NAYAK VS	// // 0
282	D-WP(C)/11469/2025 WP(C)/8236/2025	STATE OF ODISHA M/S BHARAT MOTORS LTD VS	BHABANI PRASAD MOHANTY VS	// // 0
283	D-WP(C)/10650/2025 WP(C)/8237/2025	THE COMMISSIONER OF SALES TAX ODISHA RAMESH CHANDRA PATTJOSHI VS	SUBHAM AGRAWAL VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/11085/2025 WP(C)/8238/2025	BANDITA MAHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	// 0 //
285	D-WP(C)/11477/2025 WP(C)/8239/2025	M/S SHREE BHARAT MOTORS LTD VS THE COMMISSIONER OF SALES TAX , ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
286	D-WP(C)/11262/2025 WP(C)/8240/2025	DEBENDRA NATH DAS VS THE A.O.CUM CHIEF MANAGER, UNION BANK OF INDIA, UMFBR BRANCH,BBSR	ALOK KUMAR DAS VS	// 0 //
287	D-WP(C)/4728/2025 WP(C)/8241/2025	PRAKASH KUMAR SAHOO VS UNION OF INDIA	RAGHUNATH BISWAL VS	// 0 //
288	D-WP(C)/6651/2025 WP(C)/8242/2025	BANITA BARIK VS T. DEEPAK RAO	NIHAR NALINI KAR VS	// 0 //
289	D-WP(C)/9857/2025 WP(C)/8243/2025	KALPANA PANDA VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
290	D-WP(C)/11194/2025 WP(C)/8244/2025	RINKU PRADHAN VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
291	D-WP(C)/9678/2025 WP(C)/8245/2025	TRILOCHAN MOHANTA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
292	D-WP(C)/9109/2025 WP(C)/8246/2025	APARTI SETHI VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
293	D-WP(C)/10148/2025 WP(C)/8247/2025	RAJIV NARULA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
294	D-WP(C)/11205/2025 WP(C)/8248/2025	PRASANT KUMAR DAS VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
295	D-WP(C)/11126/2025	CHANDRA SEKHAR MAJHI	SATYA NARAYAN MISHRA 4	//

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	WP(C)/8249/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/10819/2025 WP(C)/8250/2025	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
297	D-WP(C)/11372/2025 WP(C)/8251/2025	LAXMI NARAYAN SAMANTRAY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
298	D-WP(C)/10647/2025 WP(C)/8252/2025	RAMESH CHANDRA PATTJOSHI VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
299	D-WP(C)/11106/2025 WP(C)/8253/2025	PURNA CHANDRA RAJ VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
300	D-WP(C)/11375/2025 WP(C)/8254/2025	BIJAY KUMAR SATPATHY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
301	D-WP(C)/11195/2025 WP(C)/8255/2025	BIRANCHI NARAYAN PATTANAIAK @ BIRANCHI NARAYANI PATTANAIAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
302	D-WP(C)/11198/2025 WP(C)/8256/2025	AKHIL KUMAR PANDA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
303	D-WP(C)/11269/2025 WP(C)/8257/2025	RAKESH KUMAR PRADHAN VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
304	D-WP(C)/11225/2025 WP(C)/8258/2025	SHARMISTHA ROUTH VS THE STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
305	D-WP(C)/11217/2025 WP(C)/8259/2025	MS.BANDANA JENA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
306	D-WP(C)/11317/2025 WP(C)/8260/2025	INDUDEVI GUPTA VS	ARUN KUMAR PATRA VS	// 0

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307	D-WP(C)/11231/2025 WP(C)/8261/2025	STATE OF ODISHA ARATI DAS VS	PABITRA KUMAR NAYAK VS	// // 0
308	D-WP(C)/11475/2025 WP(C)/8262/2025	STATE OF ODISHA DILIP KUMAR SAHOO VS	UMA CHARAN MISHRA VS	// // 0
309	D-WP(C)/11331/2025 WP(C)/8263/2025	INDIAN BANK, ZONAL OFFICE, BBSR M/S. CONSTRUCTION CO VS	SUKANTA KUMAR DALAI VS	// // 0
310	D-WP(C)/11480/2025 WP(C)/8264/2025	STATE OF ODISHA BIJAY KUMAR JENA VS	UMA CHARAN MISHRA VS	// // 0
311	D-WP(C)/11133/2025 WP(C)/8265/2025	INDIAN BANK, ZONAL OFFICE, BBSR CHULACHAMPA DHURUA VS	SIBA PRASAD SWAIN VS	// // 0
312	D-WP(C)/11503/2025 WP(C)/8266/2025	STATE OF ODISHA SAROJ KUMAR TUNGA VS	DUSHMANTA KUMAR BISWAL VS	// // 0
313	D-WP(C)/11239/2025 WP(C)/8267/2025	STATE OF ODISHA BASE BALL ASSOCIATION OF ODISHA, CUTTACK VS	SANJIB SWAIN VS	// // 0
314	D-WP(C)/11558/2025 WP(C)/8268/2025	UNION OF INDIA HEMANTA KUMAR MEHER VS	PRASANNA KUMAR PANDA VS	// // 0
315	D-WP(C)/11265/2025 WP(C)/8269/2025	THE STATE OF ODISHA NANDA KISHORE MALLICK @ NANDA KUMAR MALLICK VS	BIRAJA PRASANNA DAS VS	// // 0
316	D-WP(C)/11168/2025 WP(C)/8270/2025	STATE OF ODISHA TAPAN KUMAR NAIK @ TAPAN NAIK VS	SIDHARTHA DAS VS	// // 0
317	D-WP(C)/11244/2025 WP(C)/8271/2025	STATE OF ODISHA KALYANI SAHOO VS	SHASHI BHUSAN JENA VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/11220/2025 WP(C)/8272/2025	ARATIMANI SINGH VS STATE OF ODISHA	SATYA SHIVA DASH VS	// 0 //
319	D-WP(C)/11163/2025 WP(C)/8273/2025	SASHIREKHA SAHOO VS PRESIDING OFFICER LABOUR COURT BHUBANESWAR	AKSHAYA KUMAR NAYAK VS	// 0 //
320	D-WP(C)/11223/2025 WP(C)/8274/2025	ASHWINI PADHI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
321	D-WP(C)/11557/2025 WP(C)/8275/2025	SUDARSAN RAJ VS CENTRAL BANK OF INDIA	KOUSIK ANANDA GURU VS	// 0 //
322	D-WP(C)/10699/2025 WP(C)/8276/2025	JOGENDRA PATTANAIAK VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
323	D-WP(C)/11175/2025 WP(C)/8277/2025	MARUJYOTSNA SWAIN VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, BBSR	BISWAJIT NAYAK VS	// 0 //
324	D-WP(C)/10055/2025 WP(C)/8278/2025	NAYAGARAH SUGAR COMPLEX LTD., NAYAGARAH VS SUB REGISTRAR, NAYAGARH	SUBHENDU KAR VS	// 0 //
325	D-WP(C)/11282/2025 WP(C)/8279/2025	SANGRAM KISHOR PANDA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
326	D-WP(C)/10046/2025 WP(C)/8280/2025	PRASANNA BARIK@PRASANNA KUMAR VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
327	D-WP(C)/11212/2025 WP(C)/8281/2025	RAKESH MAJHI VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
328	D-WP(C)/11287/2025 WP(C)/8282/2025	HIKAKA RATHA VS THE MANAGING DIRECTOR, OLIC LTD., BBSR	SURESH KUMAR JENA VS	// 0 //
329	D-WP(C)/10027/2025	BIBHUTI BHUSAN SAHOO	BASUDEV BARIK	//

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	WP(C)/8283/2025	VS STATE OF ORISSA	VS	() //
330	D-WPCRL/8531/2025 WPCRL/28/2025	SRIKANTA JENA @ KALIA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	/ /0 () //
331	D-ABLAPL/8303/2025 ABLAPL/3101/2025	ALOK JENA VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	KENDRAPARA SADAR /141 /2025 () //
332	D-ABLAPL/8306/2025 ABLAPL/3102/2025	AMIYA TARAI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ERASAMA /74 /2025 () //
333	D-ABLAPL/8307/2025 ABLAPL/3103/2025	SANGRAM NATH VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	INFOCITY PS /63 /2025 () //
334	D-ABLAPL/7520/2025 ABLAPL/3104/2025	DUSHASAN MAJHI VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	SORO /160 /2025 () //
335	D-ABLAPL/8308/2025 ABLAPL/3105/2025	SRIDHAR DALAI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /133 /2025 () //
336	D-ABLAPL/7763/2025 ABLAPL/3106/2025	NITESH KUMAR MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	G.UDAYAGIRI /37 /2025 () //
337	D-ABLAPL/8310/2025 ABLAPL/3107/2025	NANDHIA DALAI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /131 /2025 () //
338	D-ABLAPL/7873/2025 ABLAPL/3108/2025	MAHAMMAD JAHIR @ MD JAHIR VS STATE OF ODISHA	BHARAT JALLI VS	SATYABADI /59 /2025 () //
339	D-ABLAPL/8313/2025 ABLAPL/3109/2025	TARAPRASAD BEHERA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /237 /2025 () //
340	D-ABLAPL/8315/2025 ABLAPL/3110/2025	PRASANNA KUMAR SAHOO VS	KANANBALA ROY CHOUDHURY VS	MALKANGIRI /399 /2023 ()

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341	D-ABLAPL/8319/2025 ABLAPL/3111/2025	STATE OF ODISHA TINGIRI @ SRIMANTA PATRNAIK @ PATTNAYAK VS STATE OF ODISHA	LAMBODOR ACHARI VS	// BHANJANAGAR /237 /2025 () //
342	D-ABLAPL/8182/2025 ABLAPL/3112/2025	SANJAYA PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /66 /2025 () //
343	D-ABLAPL/8320/2025 ABLAPL/3113/2025	STATE OF ODISHA DEEPAK KUMAR SAMAL VS	DEBASIS SAHOO VS	// NANDIPADA /69 /2025 () //
344	D-ABLAPL/8190/2025 ABLAPL/3114/2025	STATE OF ODISHA SANDIP KUMAR PAIKRAY VS	JYOTIRMAYA SAHOO VS	// KHURDA SADAR /60 /2025 () //
345	D-ABLAPL/8200/2025 ABLAPL/3115/2025	STATE OF ODISHA KALIA NAYAK VS	JYOTIRMAYA SAHOO VS	// BADABAZAR /103 /2025 () //
346	D-ABLAPL/8327/2025 ABLAPL/3116/2025	STATE OF ODISHA RABI MANDAL @ RABINDRA DAS VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /47 /2025 () //
347	D-ABLAPL/8222/2025 ABLAPL/3117/2025	STATE OF ODISHA SATYABATI SAHU VS	JYOTIRMAYA SAHOO VS	// MELCHHAMUNDA /51 /2025 () //
348	D-ABLAPL/8201/2025 ABLAPL/3118/2025	STATE OF ODISHA KABIRAJ NAYAK VS	JYOTIRMAYA SAHOO VS	// BADABAZAR /103 /2025 () //
349	D-ABLAPL/8359/2025 ABLAPL/3119/2025	STATE OF ODISHA SANKARSAN PANDA VS	JANAKIKANTA MOHAPATRA VS	// // () //
350	D-ABLAPL/8203/2025 ABLAPL/3120/2025	STATE OF ODISHA BASANTA SAMAL VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /92 /2020 () //
351	D-ABLAPL/7182/2025 ABLAPL/3121/2025	STATE OF ODISHA SOUMYARANJAN SAHOO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// JAGATSINGPUR /1129 /2024 () //

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352	D-ABLAPL/8360/2025 ABLAPL/3122/2025	NIRANJAN SAHOO VS STATE OF ODISHA	JANAKI KANTA MOHAPATRA VS	// () //
353	D-ABLAPL/7795/2025 ABLAPL/3123/2025	BABY @ ASHOK SWAIN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	RASOL /64 /2025 () //
354	D-ABLAPL/8204/2025 ABLAPL/3124/2025	NIRAKAR MAHAKUD @ MAHAKHUD VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	LANJIGARH /15 /2025 () //
355	D-ABLAPL/4900/2025 ABLAPL/3125/2025	RAJ KISHORE MALIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /870 /2024 () //
356	D-ABLAPL/8224/2025 ABLAPL/3126/2025	DILLIP KUMAR NAYAK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NAUGAON /65 /2025 () //
357	D-ABLAPL/8208/2025 ABLAPL/3127/2025	SOUBHAGYA LAXMI ACHARYA VS STATE OF ODISHA	SUJATA JENA VS	MAHILA P.S. BUXIBAZAR /34 /2025 () //
358	D-ABLAPL/8227/2025 ABLAPL/3128/2025	SK. KALU @ SK. SAPAJUDHIN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BALIAPAL /47 /2025 () //
359	D-ABLAPL/8236/2025 ABLAPL/3129/2025	ROCKET RAYSINGH @ SOUBHAGYA RANJAN RAYSINGH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /72 /2025 () //
360	D-ABLAPL/8344/2025 ABLAPL/3130/2025	SUBRAT PARIDA VS STATE OF ODISHA	OM PRAKASH SARAN VS	// S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL 2(A)CC/0000094/2025
361	D-ABLAPL/8228/2025 ABLAPL/3131/2025	GYANA RANJAN PATTANAYAK VS STATE OF ODISHA	RABINDRA NATH PANDA VS	//0 () //
362	D-ABLAPL/8345/2025 ABLAPL/3132/2025	SAJID KHAN @ MD. CHOTAN @ MD. SHAHID VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /82 /2025 () //
363	D-ABLAPL/8232/2025	ABHAY KUMAR NAYAK	RABINDRA NATH PANDA	BARAMBA /39 /2025

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	ABLAPL/3133/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/8435/2025 ABLAPL/3134/2025	PRATAP KUMAR MOHANTY VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	PIPLI /119 /2025 () //
365	D-ABLAPL/8264/2025 ABLAPL/3135/2025	TOFAN @ TOPHAN BALA VS STATE OF ODISHA	PRAHALLAD MAHALI VS	MARINE PS AT JAMBO /10 /2025 () //
366	D-ABLAPL/8342/2025 ABLAPL/3136/2025	ANSAR @ ANSHAR ALAM @ MD. ANSAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /909 /2024 () //
367	D-ABLAPL/8270/2025 ABLAPL/3137/2025	PINTU @ MAHENDRA BINDHANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHANTAPADA /4 /2025 () //
368	D-ABLAPL/8431/2025 ABLAPL/3138/2025	SUBRAT SAHOO VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANARAPAL /102 /2025 () //
369	D-ABLAPL/8283/2025 ABLAPL/3139/2025	PRASANTA KUMAR ROUT VS STATE OF ODISHA	GOURAV DASH VS	NIKIRAI /78 /2024 () //
370	D-ABLAPL/7683/2025 ABLAPL/3140/2025	BAHADUR TUDU VS STATE OF ODISHA	ANSHUMAN PANDA VS	BERHAMPUR /12 /2025 () //
371	D-ABLAPL/7790/2025 ABLAPL/3141/2025	MUKTIKANTA NAYAK VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	BADACHANA /367 /2023 () //
372	D-ABLAPL/8411/2025 ABLAPL/3142/2025	FIROZ @ FIROJ KHAN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PHULBANI TOWN /179 /2024 () //
373	D-ABLAPL/8415/2025 ABLAPL/3143/2025	BIRANCHI MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /1 /2025 () //
374	D-ABLAPL/6391/2025 ABLAPL/3144/2025	MONA @ MANOJ NAG VS	PVS NANAJI ACHARY VS	JEYPORE SADAR /135 /2020 ()

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375	D-ABLAPL/8442/2025 ABLAPL/3145/2025	STATE OF ODISHA HEMALATA PRADHAN VS	SANJAY KUMAR PATTANAIAK VS	// TANGI /70 /2025 ()
376	D-ABLAPL/8355/2025 ABLAPL/3146/2025	STATE OF ODISHA BHARATI SAHOO VS	BIPIN KUMAR CHOUDHURY VS	// KUJANGA /87 /2025 ()
377	D-ABLAPL/8445/2025 ABLAPL/3147/2025	STATE OF ODISHA PRABHAT RANJAN OJHA VS	DEBIDUTTA MOHAPATRA VS	// BYREE /27 /2025 ()
378	D-ABLAPL/8543/2025 ABLAPL/3148/2025	STATE OF ODISHA PRAKASH BHOI VS	SITIKANT MISHRA VS	// RAGHUNATHPUR /219 /2024 ()
379	D-ABLAPL/8358/2025 ABLAPL/3149/2025	STATE OF ODISHA LAXMI NARAYAN GURU VS	SITAKANTA HOTA VS	// AIR FIELD P.S. /50 /2025 ()
380	D-ABLAPL/8536/2025 ABLAPL/3150/2025	STATE OF ODISHA AMAR PRASAD SWAIN VS	LAKSHMAN MISHRA VS	// JAGATPUR /170 /2025 ()
381	D-ABLAPL/8397/2025 ABLAPL/3151/2025	STATE OF ODISHA BIPIN BEHERA VS	SUJIT KUMAR PATNAIK VS	// K.NUAGAON /92 /2025 ()
382	D-ABLAPL/8363/2025 ABLAPL/3152/2025	STATE OF ODISHA SANGRAM MALLIK VS	LALITENDU MISHRA VS	// BRAHMAGIRI /632 /2024 ()
383	D-ABLAPL/6462/2025 ABLAPL/3153/2025	STATE OF ODISHA TAITAN@TITAN SAMAL VS	MAHIMANANDA SWAIN VS	// JAJPUR SADAR /42 /2025 ()
384	D-ABLAPL/8364/2025 ABLAPL/3154/2025	STATE OF ODISHA MANOJ KUMAR JENA @ MANOJ JENA VS	JAYADEBA BEHERA VS	// //0 ()
385	D-ABLAPL/7892/2025 ABLAPL/3155/2025	STATE OF ODISHA TILATAMA @ TILOTAMA PRADHAN VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// CHANDANPUR /40 /2025 () //

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386	D-ABLAPL/8171/2025 ABLAPL/3156/2025	JAGABANDHU SAHU VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NIMAKHANDI /87 /2023 () //
387	D-ABLAPL/8367/2025 ABLAPL/3157/2025	PAPU @ PAPUA @ PARAMESWAR DAS VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	KHANTAPADA /53 /2025 () //
388	D-ABLAPL/8470/2025 ABLAPL/3158/2025	BADAL KUMAR PAHADSINGH @ BADAL PAHADDSINGH VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	KHURDA SADAR /66 /2025 () //
389	D-ABLAPL/8420/2025 ABLAPL/3159/2025	ASIT DASH VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	G.UDAYAGIRI /50 /2025 () //
390	D-ABLAPL/8362/2025 ABLAPL/3160/2025	SANJAY SAHOO VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/ /0 () //
391	D-ABLAPL/8451/2025 ABLAPL/3161/2025	RAMESWAR PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
392	D-ABLAPL/8370/2025 ABLAPL/3162/2025	PRAKASH CHANDRA MALLIK @ PRAKASH MALIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NISCHINTAKOILI /131 /2019 () //
393	D-ABLAPL/8452/2025 ABLAPL/3163/2025	SIBA PRASAD NAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /60 /2025 () //
394	D-ABLAPL/8418/2025 ABLAPL/3164/2025	AMRIT DASH VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	G.UDAYAGIRI /50 /2025 () //
395	D-ABLAPL/8475/2025 ABLAPL/3165/2025	SANKAR @ KISHAN MOHARANA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	LALBAG /105 /2025 () //
396	D-ABLAPL/8461/2025 ABLAPL/3166/2025	RAIBATEE LUHA @ RAIBATEE CHHATRIA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /52 /2025 () //
397	D-ABLAPL/8419/2025	SANTOSH KUMAR DAS	CHIRANJIB ROUT	COLLIERY /145 /2025

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	ABLAPL/3167/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/8476/2025 ABLAPL/3168/2025	PARBATI KHAMARI VS STATE OF ODISHA	APARESH BHOI VS	JALESWAR /148 /2025 () //
399	D-ABLAPL/8491/2025 ABLAPL/3169/2025	RAHUL @ KRISHNA KUMAR GUPTA VS STATE OF ODISHA	RAJALAXMI BISWAL VS	TALCHER TOWN /142 /2025 () //
400	D-ABLAPL/8265/2025 ABLAPL/3170/2025	PADMANAV BEHERA VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	KODALA /132 /2025 () //
401	D-ABLAPL/8493/2025 ABLAPL/3171/2025	RAJENDRA KU. JAGADALA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /50 /2022 () //
402	D-ABLAPL/8371/2025 ABLAPL/3172/2025	ABAKASH KUMAR MOHANTY VS STATE OF ODISHA	AMITAV TRIPATHY VS	MALKANGIRI /55 /2025 () //
403	D-ABLAPL/8499/2025 ABLAPL/3173/2025	RAJESH DEEP VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /54 /2023 () //
404	D-ABLAPL/8375/2025 ABLAPL/3174/2025	LAXMIDHAR SAHOO VS STATE OF ODISHA	HRUDANANDA TRIPATHY VS	KONARK /208 /2024 () //
405	D-ABLAPL/8473/2025 ABLAPL/3175/2025	MURALIDHAR MALLIK @ MURALI MALIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /806 /2023 () //
406	D-ABLAPL/8500/2025 ABLAPL/3176/2025	GANESH MALLICK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	TIRTOL /167 /2023 () //
407	D-ABLAPL/8504/2025 ABLAPL/3177/2025	AJIT KUMAR NAIK @ AJIT NAYAK @ RAJA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BOUDH /85 /2024 () //
408	D-ABLAPL/8683/2025 ABLAPL/3178/2025	SADANANDA BEHERA @ SADANANDA DAS VS	BIJAY KUMAR BEHERA VS	KHANDAGIRI P.S. /117 /2025 ()

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STATE OF ODISHA

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